

101

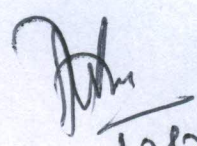
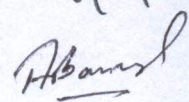
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 645/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	I K Agencies Pvt.Ltd.- Vs- Howrah Mills Co. Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	PATITA PARAN BISHWAL, ADV	} Financial creditor	
2.	AVIK CHAUDHURI, ADV		
1/2	SOUVIK MAJUMDAR, ADV	} Corporate Debtor	
2/2	ABHISHEK BANERJEE, ADV		

1/2/2018

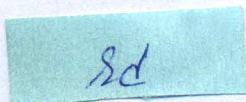
1/2/2018

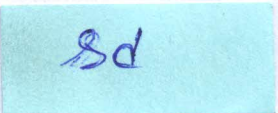
ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the financial creditor made a statement that talks of settlement is going on between the parties. Reply and rejoinder has been filed.

As the settlement talks is going on between the parties, the case is adjourned to 27/02/2018.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)